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# The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### REVISED TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA TO CUTTACK.

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
JANUARY 1937—			
Friday, 8th	..	HALT. (Cuttack Circuit House).	
to	..		
Sunday 24th	..		
Monday 25th	9-00 A.M.	Leave Circuit House,	By car. Cuttack.

DATE AND DAY.	STANDARD. TIME	STATION.	REMARKS.
JANUARY 1937— Monday 25th	10-45 A.M.	Arrive Government House, Puri.	

*Note.*—All departures and arrivals are private.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. S. Wilcock, Esq., I.O.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Honorary Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Private Secretary to His Excellency  
the Governor of Orissa.*

## HOME, REVENUE AND FINANCE DEPARTMENTS.

### NOTIFICATIONS.

*The 16th January 1937.*

#### ERRATUM.

**No. 554-A.**—Substitute the following for the sub-heads "A—Higher Standard" and "B—Lower Standard" under head "I—Civil Officers" in notification no. 8792-A, dated the 30th December 1936, published at page 3, Part I of the *Orissa Gazette*, dated the 1st January 1937:—

#### *A.—Higher Standard.*

(i) The officer of the Orissa Civil Service (Executive Branch) named below has passed the Higher Standard Examination completely having now passed in the subjects mentioned opposite his name:—

Babu Nagari Mohan Patnaik .. .. . Law, Parts I and II.

(ii) The officers of the Subordinate Civil Service named below have passed the Higher Standard Examination completely having now passed in the subject mentioned opposite their names:—

(1) Babu Braja Mohan Mahapatra .. .. . Oriya.

(2) Maulavi Sirajuddin Ahmad .. .. . Law, Part I without books.

(iii) The officers of the Subordinate Civil Service named below have passed the Higher Standard Examination partially being still liable to examination in the subject or subjects mentioned opposite their names in order to pass completely by that standard:—

Serial no.	Name.	Now passed in—	Still liable to examination in—
1	Babu Durjyodhan Mahanti ..	Law, Part I without books.	Law, Part II without books.
2	Babu Debendra Nath Das ..	Law, Parts I and II both without books.	Law, Parts I and II both with books.

#### *B.—Lower Standard.*

(i) The officer of the Orissa Civil Service (Executive Branch) named below has passed the Lower Standard Examination completely having now passed in that standard in the subject mentioned opposite his name:—

Maulavi Moinuddin Ahmad, Deputy Collector .. .. . Law, Part I.

(ii) The officers named below have passed the Lower Standard Examination partially being still liable to examination in that standard in the subject or subjects mentioned opposite their names:—

Serial no.	Name.	Now passed in—	Still liable to examination in—
1	Babu Somnath Misra ..	Law, Parts I and II..	Oriya and Hindustani
2	Babu Debendra Nath Das ..	Law, Parts I and II..	Hindustani.
3	Babu Kalikinkar Samal ..	Law, Part-I ..	Law, Part II, Oriya and Hindustani.

*The 16th January 1937.*

*The 14th January 1937.*

**No. 578—1D/4-26/36-A.**—Babu Loknath Patnaik, Deputy Magistrate and Deputy Collector in the district of Balasore, was appointed to hold charge of the Bhadrak subdivision of that district during the absence, on leave, of Babu Mannatha Nath Basu from the 17th to the 23rd December 1936.

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 18th January 1937.*

**No. 222—E. L. A.-8/37-R.**—In exercise of the powers conferred by sub-section (I-A) of section 3 of the Madras Estates Land Act, 1908 (Madras Act I of 1908), the Governor is pleased to appoint Sriman Dayanidhi Patnaik Mahasayo, Deputy Collector and Second Officer, Berhampur, to exercise the functions of a Collector under the said Act within the limits of the Berhampur division of the Ganjam district.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

## EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

### NOTIFICATIONS.

*The 16th January 1937.*

**No. 391—HE-69/36-E.**—In accordance with the provisions contained in section 7 of the Madras Elementary Education Act (Madras Act VIII of 1920) it is hereby notified that Janab Muhammad Abdul Lateef Sahib Bahadur has been elected to be the Vice-President of the District Educational Council, Ganjam.

By order of the Governor,

A. F. W. DIXON,

*Secretary to Government.*

**No. 205—Ex. 70/36-L.S.-G.**—M.R.Ry. Lakshmikanta Rao Pantulu Garu, officiating Inspector of Excise, Gunupur Circle in the district of Koraput, is appointed to hold charge also of the Jeypore Circle in the same district, vice Mr. Abdul Karcem Sahib Bahadur, B.A., reverted to Madras.

*The 14th January 1937.*

**No. 206—Ex. 70/36-L.S.-G.**—Babu Muralidhar Jena, B.A., Inspector of Excise and Salt, is appointed to act, until further orders, as the Superintendent of Excise and Salt, Balasore, vice Rai Sahib Sarat Chandra Dutta, transferred to the district of Ganjam.

2. Rai Sahib Sarat Chandra Dutta, Superintendent of Excise and Salt, Balasore, is, on relief, appointed to be the Inspector of Excise, Berhampur Circle in the Ganjam district, vice Mr. A. T. Gibson, reverted to Madras.

*The 19th January 1937.*

**No. 292-L.S.-G.**—The services of Mr. H. C. B. Jollye I.F.S., officiating Conservator of Forests, Orissa, are replaced at the disposal of the Government of the Central Provinces, with effect from the date of his return from leave.

A. F. W. DIXON,

*Secretary to Government.*

## LAW AND COMMERCE DEPARTMENT.

### NOTIFICATION.

*The 19th January 1937.*

**No. 402-J.**—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased (a) to confer upon Lal Artatran Deo, zamindar of Khariar, the powers of a magistrate of the second class, in the district of

Sambalpur, for a period of three years with effect from the date of this notification in respect of such cases as may be made over to him, within the limits of Khariar and (b) to direct him to take down evidence in the English language.

By order of the Governor,

C. G. NAIR,

*Secretary to Government.*

### HOME (REFORMS) DEPARTMENT.

#### NOTIFICATION.

*The 19th January 1937.*

**No. 654—91/36-R.**—In exercise of the powers conferred by sub-rule (3) of rule 109 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, read with sub-paragraph (1) of paragraph 14 of the Government of India (Commencement and Transitory Provisions) Order, 1936, the Governor is pleased to appoint the Deputy Secretary to the Government of Orissa in the Home (Reforms) Department to be the officer to whom the election petitions referred to in the said rule may be delivered.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

### PUBLIC WORKS DEPARTMENT.

#### NOTIFICATIONS.

*The 18th January 1937.*

**No. 534—VIA/3-37-E.**—The services of Mr. C. E. Jefferis, officiating Superintending Engineer, Orissa Circle, are placed at the disposal of the Punjab Government with effect from the 14th February 1937 or any subsequent date on which he is relieved of his present duties.

*The 18th January 1937.*

**No. 540—VIA-3/37-E.**—Mr. R. C. L. Hewitt, Executive Engineer, whose services have been placed at the disposal of the Government of Orissa in the notification no. 362-E., dated the 11th January 1937, issued by the Government of Bihar in the Public Works Department, is appointed to officiate as Superintending Engineer, Orissa Circle, with effect from the 14th February 1937 or the date on which he takes over charge, vice Mr. C. E. Jefferis whose services are placed at the disposal of the Punjab Government.

A. VIPAN,

*Secretary to Government.*